

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-48/2017/9924 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
District & Sessions Judge,
Nagaon.

Dated Guwahati, the 30th September, 2024.

Sub:- **Civil vacation.**

Ref:- Your letter No.DJN/6390 dated 12.09.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail Civil Vacation along with station leave permission, with the official vehicle, from the evening of 05.10.2024 till the morning of 21.10.2024.** During your absence, Shri A.J.Bora, Addl. District & Sessions Judge No.1, Nagaon and in his absence, the next senior most Judicial Officer will remain in charge of your Court and Office.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-48/2017/9925-9926 /A, dated , 30-09-24
Copy to:

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
2. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Dr. J. B. Bora